

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 09.05.2024 AT 10:30 AM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	IA (IBC)/783/2023, IA (IBC)/782/2023, Cont A (IBC)/25/2023, IA (IBC)/1961/2023, IA (IBC)/128/2024, IA (IBC)/130/2024, IA (IBC)/122/2024, IA (IBC)/154/2024, IA (IBC)/296/2024 in CP(IB) No.166/7/HDB/2019
<b>NAME OF THE COMPANY</b>	Suryajyothi Spinning Mills Ltd
<b>NAME OF THE PETITIONER(S)</b>	State Bank of India
<b>NAME OF THE RESPONDENT(S)</b>	Suryajyothi Spinning Mills Ltd
<b>UNDER SECTION</b>	7 of IBC

**ORDER**

**IA (IBC)/783/2023 and IA (IBC)/782/2023**

**Present:** Ld. Counsel Mrs. M. Vazra Laxmi along with Mr. Madhusudhan Rao,  
Liquidator.

Ld. Counsel Mr. S. Rajagopalan for the Respondent.

At the request of the Counsel for the Applicant, **matter is adjourned to 06.08.2024.**

**Cont A (IBC)/25/2023 and IA (IBC)/296/2024**

**Present:** Ld. PCS Mr. Shaik Gouse for the Applicant.

Ld. Counsel Mrs. M. Vazra Laxmi along with Mr. Madhusudhan Rao,  
Liquidator/Respondent.

Due to internet connectivity issues, **matter is adjourned to 06.08.2024.**

**IA (IBC)/1961/2023**

**Present:** Ld. PCS Mr. Shaik Gouse for the Applicant.

Ld. Counsel Mrs. M. Vazra Laxmi along with Mr. Madhusudhan Rao,  
Liquidator/Respondent No.1

Ld. Counsel Mr. VVSN Raju for the Respondent Nos.2 to 4.

Last opportunity is granted for filing Vakalath and Counter. For filing Vakalath and Counter, **matter is adjourned to 06.08.2024.**

**IA (IBC)/128/2024 and IA (IBC)/130/2024**

**Present:** Ld. Counsel Mr. Mayur Mundra for the Applicant.

Ld. Counsel Mrs. M. Vazra Laxmi along with Mr. Madhusudhan Rao,  
Liquidator/Respondent.

Last opportunity is granted for filing rejoinder. For filing rejoinder, **matter is adjourned to 06.08.2024.**

**IA (IBC)/122/2024**

**Present:** None appeared for the Applicant.

Ld. Counsel Mrs. M. Vazra Laxmi along with Mr. Madhusudhan Rao,  
Liquidator/Respondent.

Due to internet connectivity issues, **matter is adjourned to 06.08.2024.**

**IA (IBC)/154/2024**

**Present:** Ld. Counsel Mr. S. Rajagopalan for the Applicant.

Ld. Counsel Mrs. M. Vazra Laxmi along with Mr. Madhusudhan Rao,  
Liquidator/Respondent.

Due to internet connectivity issues, **matter is adjourned to 06.08.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**